

bank will function as the principal financial institution for the promotion, financing and development of industrial concerns in small scale sector and shall also coordinate the functioning of institutions engaged in promoting financing and developing industrial concerns in the small scale sector. The authorised capital of this Bank will be of the order of Rs. 250 crores and will be subscribed by the IDBI.

- (iv) An Excise Relief Scheme for weak units has also been announced. The Scheme would apply to any unit in which 50% or more of the maximum net worth in any of the previous five accounting years has been eroded by accumulated losses. The unit should have a rehabilitation, modernisation or diversification package approved by a designated financial institution. The eligible unit would be entitled to an interest free loan, with a grace period of 3 years and repayable over seven years, amounting to 50% of its actual excise payments for three years subsequent to the approval of the scheme. The total amount given by way of such 'excise loans' will not exceed 25% of the overall cost of rehabilitation/modernisation/diversification package.

(b) to (d). The said representation was submitted as a part of the normal pre-budget exercise undertaken by the Finance Ministry. Finance Ministry take notes of such recommendations while finalising the budgetary recommendations.

Pension Scheme in Public Sector Undertakings

1214. PROF. K.V. THOMAS: Will the

Minister of INDUSTRY be pleased to state:

whether there is any proposal to introduce pension scheme in public sector undertakings?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): Feasibility of introducing a pension scheme for the employees of public sector enterprises is being examined by the Government.

Inland Container Depot at Delhi

1215. SHRI YASHWANTRAOPATIL:
SHRI BABANRAO DHAKANE:

Will the Minister of RAILWAYS be pleased to state:

(a) the number of containers awaiting clearance at the Inland Container Depot in Delhi for more than three months;

(b) the reasons for delay in clearance of the containers;

(c) whether the Inland Container Depot in Delhi is able to cope with the containerised cargo offered from Northern region of the country; and

(d) if not, whether Government propose to expand the capacity of this Depot to meet the cargo demand?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) 202 containers as on 1.3.1990.

(b) Delay in taking delivery by importers, disposal by auction and investigation/adjudication by customs authorities.

(c) Yes, Sir. The existing Inland Container Depot at Pragati Maidan in Delhi was commissioned only as an interim facility.

(d) The Inland Container Depot at

Pragati Maidan and Container Freight Station at Patparganj have been augmented. A new Inland Container Depot is also being established at Tughlakabad to meet the increased volume of international trade. A Container Freight Station has also been established at Ludhiana to facilitate handling of export/import cargo in ISO containers in the Northern region.

Extension of central transport subsidy scheme in Eighth Plan

1216. SHRI K.S. RAO: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Associated Chambers of Commerce and Industry (ASSOCHAM) has urged Government to extend the Central Transport Subsidy Scheme (due to expire this year) for the full duration of the Eighth Plan period;

(b) if so, the present rate of subsidy; and

(c) the reaction of Government to the request made by the ASSOCHAM?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Yes, Sir.

(b) A statement showing the present rates of subsidy is given below.

(c) The proposal to extend the Transport Subsidy Scheme beyond 31.3.1990 is under consideration.

STATEMENT

Present rate of Transport Subsidy

1. *For movement by sea/rail/road*

90% For entire North Eastern Region States, Sikkim, J&K, Andaman & Nicobar Islands

and Lakshadweep.

75% For Himachal Pradesh, 7 hill districts of Uttar Pradesh and Darjeeling District of West Bengal.

90% For movement of *raw materials* from one State to another State within North Eastern Region.

50% For movement of *finished goods* from one State to another State within North Eastern Region.

2. *For movement of electronic components/products by air*

75% From Calcutta to the airport nearest to the location of industrial unit in North Eastern Region and Sikkim and thereafter by rail/road as stated in 1 above and vice versa.

75% From Delhi to Shimla and vice-versa and thereafter by rail/road @ 75%.

75% From Delhi to Srinagar/Ladakh and vice versa and thereafter by rail/road @ 90%.

Cargo Complex at Tughlakabad

1217. SHRI BABANRAO DHAKANE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the proposal to establish full-fledged cargo complex at Tughlakabad has been abandoned; and

(b) if so, the arrangements being made